## Government of West Bengal

## Health and Family Welfare Department

Memo No. 189-Secy(H&FW)/20

Dated 23/06/2020

## ORDER

Whereas COVID-19 has been declared as global pandemic and The WEST BENGAL EPIDEMIC DISEASE, COVID-19 REGULATIONS,2020 has been in force since 16<sup>th</sup> March,2020;

Whereas advisory has been issued for the government hospitals vide Memo No. HPH/9M-21/2020/49 dated 02/03/2020 regarding the hospital preparedness for dealing with the COVID 19 patients.

However, in spite of these guidelines issued by Health & Family Welfare Department, GoWB, there have been instances of denial of admission & services in some of the hospitals.

Hence, it is once brought to the notice of all concerned that if any report of denial of admission/services is received against any government hospital, necessary disciplinary action shall be taken against the concerned officer as per the applicable service rules.

Medical Superintendent of the hospital shall ensure the implementation of different government orders in this regard.

Let all concerned be informed accordingly.

Secretary 23/06/2